## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA UNSTARRED QUESTION NO. 482 TO BE ANSWERED ON 16<sup>th</sup> SEPTEMBER, 2020

## **BAN ON CHINESE PRODUCTS**

482. PROF. SAUGATA RAY: SHRI GOPAL CHINNAYA SHETTY

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether Union Government has achieved success in banning the import of Chinese products on the basis of rules;
- (b) if so, the details thereof;
- (c) whether the Industrial Sector of the country has been benefitted with this decision; and
- (d) if so, the details thereof; and
- (e) whether banning the import of China products helps Atmanirbhar Bharat Abhiyan and if so, the details thereof?

## **ANSWER**

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल ) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): The Government regularly reviews the country's import policy, based on emerging trade and economic factors. Decisions to regulate imports are taken based on the assessment in national and public interest. At present, approximately 550 tariff lines are under the 'Restricted' / 'Prohibited' category for imports under the Foreign Trade Policy, imports of which are restricted from all countries including China.

To support and expand domestic capacities, Government has also implemented policies to promote the domestic manufacturing through ease of doing business and production linked incentives (PLSs), including in the field of mobile phones and electronics components and bulk drugs and medical devices, in line with the vision of Atmanirbhar Bharat.

The full impact of the promotional measures on the industry will be discernible as the global economy recovers.

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